

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/60(CHE)2022

NAME OF THE PETITIONER : The Roc

NAME OF THE RESPONDENT(S) : Obotap E Solutions Pvt Ltd

UNDER SECTION : Sec 271-272 of CA, 2013

ORDER

Ld. Counsel Mr.Avinash Krishnan Ravi appears for ROC.

This is an application for winding up u/s.271-272 of CA, 2013.

Ld. Counsel Mr. Avinash Krishnan Ravi submits that he will confirm whether
Publication under Rule 7 has been done or not.

List the petition for hearing on **03.04.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

Phk